## Bail out packages for private airlines

2040. DR. NAJMA A. HEPTULLA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some private airlines have requested Government for providing them financial assistance/bail out packages;
  - (b) if so, the details thereof, airline-wise;
  - (c) whether Government has acceded to their demand; and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL) : (a) No, Sir

(b) to (d) Does not arise

## Involvement of AI employees in gold smuggline

2041. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it has been reported that a number of employees of Air India
  (AI) are involved in gold smuggling;
  - (b) if so, the total number of such cases recorded as on date;
- (c) whether AI has issued any direction to its employees not to get involved in gold smuggling or any other activities which are not allowed; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. Two employees of Air India have been found to be involved in helping passengers smuggle Gold on 16.12.2013 and 20.01.2014. Both the employees have been placed under suspension.

(c) and (d) All employees of the Company are governed by the Service Regulations of the Company which prohibit indulging in such activities and any violation thereof by any employee is liable for disciplinary action as per procedure.